IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CA(CAA) - 139(PB)/2017

IN THE MATTER OF:

Vikas Ecotech Ltd.

1.

.... APPLICANT / PETITIONER

And

Vikas Multicorp Ltd.

....

RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. Suman Kumar, Advocate

For the Respondent(s):-

ORDER

By order of the Bench, the matter is listed for hearing on 09.03.2018.

(Nirmala Vincent)
Court Officer